

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA
SONAKPUR HARTHALA & ORS.

Respondent(s)

(IA No. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 75488/2024 - CLARIFICATION/DIRECTION
IA No. 224728/2023 - EXEMPTION FROM FILING O.T.
IA No. 99621/2024 - EXEMPTION FROM FILING O.T.
IA No. 148180/2022 - EXEMPTION FROM FILING O.T.
IA No. 213925/2023 - EXEMPTION FROM FILING O.T.
IA No. 75490/2024 - EXEMPTION FROM FILING O.T.
IA No. 26845/2023 - INTERVENTION APPLICATION
IA No. 138953/2023 - INTERVENTION/IMPLEADMENT
IA No. 202413/2023 - INTERVENTION/IMPLEADMENT
IA No. 213924/2023 - INTERVENTION/IMPLEADMENT
IA No. 86081/2023 - INTERVENTION/IMPLEADMENT
IA No. 165585/2023 - INTERVENTION/IMPLEADMENT
IA No. 211603/2023 - INTERVENTION/IMPLEADMENT
IA No. 241917/2023 - INTERVENTION/IMPLEADMENT
IA No. 40359/2023 - INTERVENTION/IMPLEADMENT
IA No. 154335/2023 - INTERVENTION/IMPLEADMENT
IA No. 210091/2023 - INTERVENTION/IMPLEADMENT
IA No. 227034/2023 - INTERVENTION/IMPLEADMENT
IA No. 152974/2023 - INTERVENTION/IMPLEADMENT
IA No. 210090/2023 - INTERVENTION/IMPLEADMENT
IA No. 225114/2023 - INTERVENTION/IMPLEADMENT
IA No. 120400/2024 - INTERVENTION/IMPLEADMENT
IA No. 18538/2023 - INTERVENTION/IMPLEADMENT
IA No. 152968/2023 - INTERVENTION/IMPLEADMENT
IA No. 210089/2023 - INTERVENTION/IMPLEADMENT
IA No. 201307/2022 - INTERVENTION/IMPLEADMENT
IA No. 152963/2023 - INTERVENTION/IMPLEADMENT
IA No. 210088/2023 - INTERVENTION/IMPLEADMENT
IA No. 152959/2023 - INTERVENTION/IMPLEADMENT
IA No. 208355/2023 - INTERVENTION/IMPLEADMENT
IA No. 218459/2023 - INTERVENTION/IMPLEADMENT
IA No. 82938/2024 - INTERVENTION/IMPLEADMENT
IA No. 148160/2023 - INTERVENTION/IMPLEADMENT
IA No. 202430/2023 - INTERVENTION/IMPLEADMENT
IA No. 224725/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

contd..

WITH

C.A. No. 3744/2024 (III-A)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 109449/2018

IA No. 109449/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 3745/2024 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 168539/2022

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA

34059/2023, FOR impleading party ON IA 180649/2023

FOR INTERVENTION/IMPLEADMENT ON IA 180649/2023

IA No. 34059/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 168539/2022 - EXEMPTION FROM FILING O.T.

IA No. 180649/2023 - INTERVENTION/IMPLEADMENT)

C.A. No. 3746/2024 (III-A)

(FOR EXEMPTION FROM FILING O.T. ON IA 185475/2022

FOR impleading party ON IA 72809/2023

FOR INTERVENTION/IMPLEADMENT ON IA 72809/2023

FOR impleading party ON IA 180615/2023

FOR INTERVENTION/IMPLEADMENT ON IA 180615/2023

FOR impleading party ON IA 180631/2023

FOR INTERVENTION/IMPLEADMENT ON IA 180631/2023

IA No. 185475/2022 - EXEMPTION FROM FILING O.T.

IA No. 180631/2023 - INTERVENTION/IMPLEADMENT

IA No. 180615/2023 - INTERVENTION/IMPLEADMENT

IA No. 72809/2023 - INTERVENTION/IMPLEADMENT)

Date : 07-06-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR

HON'BLE MR. JUSTICE SANDEEP MEHTA

(VACATION BENCH)

For Parties

Mr. James P. Thomas, AOR

Mr. Harish Pandey, AOR

Mr. Rajiv Tyagi, AOR

Mr. Rohit Gupta, Adv.

Mr. Karan Arora, Adv.

Ms. Kiran Ahlawat, AOR

Mr. Ashwani Kumar Upadhyay, Adv.

Mr. G. C. Verma, Adv.

Mr. Mukesh Verma, Adv.

Mr. Shashank Singh, AOR

Mr. Narendra Kumar, Adv.

contd..

Mr. A. K. Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Dharmila Yadav, Adv.
Mr. Arun Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Abhishek Chakraborty, Adv.
Mrs. Ranjana Pathak, Adv.

Mr. S. R. Setia, AOR

Mr. Vishwa Pal Singh, AOR
Mr. Ashish Pandey, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Anurag Pandey, Adv.
Mr. Akash, Adv.

Mr. Krishnanand Pandeya, AOR
Mr. Yash Kirti Kumar Bharti, Adv.

Ms. Meenakshi Arora, Sr. Adv.
Mr. Prashant Shukla, Adv.
Mr. Manish Pandey, Adv.
Mr. Nanakey Kalra, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Shashank Tripathi, AOR

Mr. P. Soma Sundaram, AOR

Mr. Narendra Kumar, Adv.
Mr. A. K. Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Dharmila Yadav, Adv.
Mr. Arun Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Abhishek Chakraborty, Adv.
Mrs. Ranjana Pathak, Adv.

Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.

Mr. Amrendra Kumar Mehta, AOR

Mr. Keshav Choudhary, Adv.
Ms. Aakanksha Tiwari, Adv.
Mr. Shiv Sagar Tiwari, AOR

Mr. Satya Mitra, AOR
Mr. Alok Sinha, Adv.
Mr. Satya Mitra, Adv.

Mr. Alok Kr Mishra, Adv.

contd..

Mr. Ashutosh Lal, Adv.
Mr. Pramod Tiwari, Adv.
Mr. Vivek Tiwari, Adv.
Mr. Bhoopesh Pandey, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Sk Warish Ali, Adv.
Ms. Archana Pandey, Adv.
Mr. Bhavya Goyal, Adv.
Dr. Vinod Kumar Tewari, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. NO.99618/2024

Issue notice.

This application is also ordered to be listed with the
main matter, as already ordered by this Court.

However, the applicant would be at liberty to seek for
early listing of the application.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR